

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1452
(TO BE ANSWERED ON THE 4th March 2020)

BIDDERS OF AIR INDIA

1452. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any civil aviation company has shown interest to buy the Air India after the announcement of revised Terms and Conditions by Government during the last month;
- (b) if so, the details of the companies that have come forward to purchase Air India; and
- (c) if no companies have shown interest, the reasons therefor?

ANSWER

MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) to (c): The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for sale of 100% equity share capital of Air India Limited (AIL) including AIL's 100% shareholding in the Air India Express Limited (AIXL) and 50% shareholding in Air India Airport Services Private Limited (AISATS) has been issued on 27.01.2020. Time period upto 06.03.2020 has been given for submission of written queries on PIM and Share Purchase Agreement (SPA). Last date for release of response to queries on PIM (and SPA, if so provided by the GOI at its discretion) is 16.03.2020. Expression of Interest in response to PIM by any group or entity will be submitted to the Transaction Adviser only.
